

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16655/2021

(Arising out of impugned final judgment and order dated 18-01-2021 in WP No. 698/2021 passed by the High Court Of Karnataka At Bengaluru)

ANIL ANTONY

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.135060/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT )

Date : 16-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. G.S Mani, Advocate  
Mr. Abhay Singh Yadav, Advocate  
Mr. Kunwar Siddhartha, Advocate  
Mr. Ajay Singh, Advocate  
Mr. R. Sathish, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice, returnable in six weeks.

(ARJUN BISHT)  
(COURT MASTER (SH)

(PRADEEP KUMAR)  
(BRANCH OFFICER)

(ASHWANI THAKUR)  
AR-CUM-PS